

- (i) Awareness generation through intensive IEC activities involving print as well as electronic media.
- (ii) States have been directed to appoint adequate dedicated staff with the implementing authorities. Administrative expenses limit under the Act has been enhanced from 4% to 6% from which salary expenses of such dedicated staff is met.
- (iii) Vigilance and Monitoring Committees at State and District level have been set up.
- (iv) The Ministry has accorded utmost importance to the organization of Social Audits by the Gram Panchayats and issued instructions to the States to make necessary arrangements for the purpose.
- (v) Payment through accounts of NREGA workers has been made mandatory to infuse transparency in wage disbursement.

National Rural Livelihood Mission

2546. SHRI RAM JETHMALANI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a decision has been taken to implement National Rural Livelihood Mission (NRLM) in rural areas of the country;
- (b) if so, the details thereof;
- (c) what eligibility has been fixed to avail the benefit of the Mission; and
- (d) the estimated average annual allocation of fund required under the Mission?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Yes, Sir. SGSY is being restructured as National Rural Livelihoods Mission (NRLM) to implement it in a mission mode for targeted and time bound delivery of results. It will be a demand driven approach. The main features of NRLM are as follows:

- * **Universal Social Mobilization:** This will ensure that at least one member from each rural BPL household, preferably a woman of the household, is brought under the Self Help Group (SHG) net over the next five years (2010-15).
- * **Formation of People's Institutions:** The people led and people centered organizations such as SHGs/federations are necessary to provide space, voice and resources for the poor and for reducing their dependence on external agencies and as such, NRLM will focus on setting up of federations at various levels.
- * **Universal Financial Inclusion:** The Mission will also interact with and develop partnership arrangements with banks and financial institutions for improving coverage of rural areas and credit mobilization.
- * **Training and Capacity building for Self Employment:** Training and capacity building of the poor ensures that they are provided with the requisite technical, marketing and organizational skills for managing their livelihoods and also enhances their credit absorption capacity and credit worthiness.
- * **Package of Economic Assistance for setting up of Micro Enterprises:** Improved economic assistance by way of increased revolving fund, capital subsidy and introduction of interest subsidy is also provided.
- * **Skill Development and Placement for Wage Employment:** Bridging the gap at the lower end of skill base through placement linked skill development program with PPP under Special Project component of SGSY shall be an important intervention under NRLM.
- * **Convergence with other Government programmes for synergies; and**
- * **Improved transparency and monitoring.**

(c) The NRLM will be implemented in a phased manner. The States are expected to fulfill the following norms, before transiting from SGSY to NRLM:

- i. State level poverty reduction strategy has been formulated.
- ii. State level agencies and the district/sub-district level units are set up
- iii. Professional staff has been trained and placed.

(d) Detailed requirement of funds can be worked out only after State poverty reduction action plans have been prepared. During the remaining period of current Five Year Plan i.e. 2010-11 and 2011-2012, Rs.8319 crore is available for utilization under NRLM.

Acceleration of TSC in rural areas

2547. SHRI BALWANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government runs Total Sanitation Campaign (TSC) to ensure sanitation facilities in the rural areas;

(b) if so, whether target has been set under this programme to provide toilet facility to all in rural areas by the year 2012;

(c) if so, the State-wise achievements of targets made so far; and

(d) the further action plan of Government to accelerate the programme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) Yes, Sir.

(b) Yes, Sir.

(c) Detail indicating the project objectives and achievements against the same, state wise, as per progress reported by the States through on line data monitoring system maintained by the Department of Drinking Water and Sanitation is given in the Statement (See below).

(d) To accelerate the sanitation coverage in rural areas, the Information Education and Communication (IEC) and Human Resource Development (HRD), the key components to generate and meet demand for sanitation have been strengthened. In addition, regular reviews are held with the State Governments, State level workshops are held to give district officials more exposure to good practices and encouragement to increased involvement of Panchayati Raj institutions in implementation of TSC.